

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1166/96

Date of Order: 7.10.96

BETWEEN :

A.Vasu .. Applicant.

AND

1. The Chief General Manager,
A.P.Telemc,
Dept. of Telecom,
Govt. of India, Hyderabad.
2. The Telecom District Manager,
Dept. of Telecom, Govt. of India,
Sanchar Bhavan, Tirupati .. Respondents.

Counsel for the Applicant .. Mr.P.Naveen Rao

Counsel for the Respondents .. Mr.K.Bhaskara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

JUDGEMENT

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.Phani Raj for Mr.P.Naveen Rao, learned counsel for the applicant and none for the respondents.

2. The applicant in this OA joined as casual labour in March 1982 under R-2. It is stated that he is working as a casual driver since 1991. It is also stated that he was sent to TCSL New Delhi in September 1992 and he came back and joined as a casual driver on 3.7.95. He is now working as a casual driver in Chittoor division from 16.8.95.

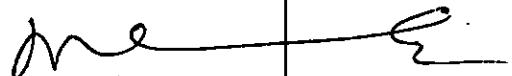
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3. The applicant submits that he is entitled for getting temporary status as he ~~was putting~~ ^{had} more than 14 years of service. He relies on the judgement of the Appex Court reported in AIR 1987 SC 234 for granting him temporary service. He had submitted a representation to R2 dated 3.7.96 (A-11) ^{and} that representation is still pending for disposal.

4. Under the circumstances the OA is disposed of as under:-

R-2 should dispose of the representation of the applicant dated 3.7.96 expeditiously.

5. The OA is ordered accordingly at the admission stage. itself.



(R. RANGARAJAN)
Member (Admn.)

Dated : 7th October, 1996

(Dictated in Open Court)

Amber (10/10/96)
Dy. Registrar (S)

sd

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: 3 :

Copy to:-

1. The Chief General Manager, A.P.Telemc, Dept. of Telecom, Govt. of India, Hyderabad.
2. The Telecom District Manager, Dept. of Telecom, Govt. India, Sanchar Bhavan, Tirupathi.
3. One copy to Sri. P.Naveen Rao, advocate, CAT, Hyd.
4. One copy to Sri. K.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

07/10/98

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED:

7/10/98

ORDER/JUDGEMENT

R.A/C.P./M.A.NO.

D.A.NO.

1166/98

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLR

II COURT

A/w estd 20 A
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